

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 218**  
**(IB)-1617(ND)2019**  
**IA- 2313/2024**

**IN THE MATTER OF:**

**M/s. Sunlarge Private Limited**

**... Applicant/Petitioner**

**Versus**

**M/s. H. L. Tech Fabrics Limited**

**... Respondent**

**Under Section: 9 of IBC,2016**

**Order delivered on 10.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Liq. : Adv. Harshit Agarwal**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm., let the matter be listed for hearing on 04.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**